

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH

Excise Appeal No. 70436 of 2019

[Arising out of Order-in-Appeal No. MRT/EXCUS/000-APPL-MRT-521/2018-19 dated 20.02.2019 passed by the Principal Commissioner, Central Goods & Service Tax, Meerut]

**The Principal Commissioner, Central Excise ...Appellant
(Central GST), Meerut**

Versus

**M/s Star Paper Mills Limited ...Respondent
Saharanpur (UP)**

APPEARANCE:

Shri Amit Bhardwaj, Authorized Representative for the Department
Ms. Sukriti Das, Advocate for the Respondent

**CORAM: HON'BLE MR. P. V. SUBBA RAO MEMBER (TECHNICAL)
HON'BLE MS. RACHNA GUPTA, MEMBER (JUDICIAL)**

Date of Hearing/Decision : 15.11.2021

Final Order No-70254 / 2021

P.V. Subba Rao

The Department has sought to withdraw the Revenue's appeal as the amount involved is less than Rs. 50 lakhs as per the litigation policy. Accordingly, appeal is dismissed as withdrawn.

(Dictated & pronounced in open Court)

**(P.V.SUBBA RAO)
MEMBER (TECHNICAL)**

**(RACHNA GUPTA)
MEMBER (JUDICIAL)**

RM